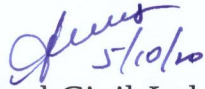


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 06.10.2020**

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 1322/2007	O.S. 872/2015
2. O.S. 708/2008	O.S. 1038/2015
3. O.S. 1438/2008	O.S. 158/2016
4. O.S. 582/2012	O.S. 502/2016
5. O.S. 210/2014	O.S. 1124/2018
6. O.S. 1488/2014	O.S. 1472/2018
7. O.S. 1514/2014	O.S. 1396/2019
<b>HEARING</b>	<b>HEARING</b>
8. O.S. 735/2004	O.S. 1502/2013
9. O.S. 1968/2006	O.S. 1504/2013
10. O.S. 230/2010	O.S. 1506/2013
11. O.S. 810/2010	O.S. 424/2014
12. O.S. 850/2010	O.S. 622/2014
13. O.S. 548/2012	O.S. 1160/2014
14. EX. 36/2013	O.S. 424/2017
15. O.S. 1676/2019	O.S. 1230/2018

  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 06.10.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 636/2012	16) O.S 794/2010
2) O.S 770/2012	17) Mis. 42/2010
3) Mis. 56/2013	18) O.S 1006/2011
4) O.S 156/2014	19) O.S 124/2012
5) O.S 272/2014	20) O.S 1236/2012
6) O.S 540/2015	21) O.S 226/2013
7) O.S 550/2015	22) O.S 678/2013
8) O.S 1272/2015	23) O.S 876/2013
9) O.S 1528/2015	24) Mis. 82/2013
10) O.S 774/2018	25) O.S 1500/2018
<b>HEARING</b>	26) O.S 430/2019
11) O.S 204/2018	27) O.S 166/2015
12) O.S 1554/2007	28) O.S 774/2019
13) O.S 1670/2007	29) O.S 954/2019
14) O.S 328/2010	<b>JUDGMENT</b>
15) O.S 466/2010	30) O.S 672/2018

IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>12.00- 1.00 PM</u></b>				
1	O.S. 367/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		MS NANDI INFRASTRUCTURE CARRIDOR ENTERPRISE LTD <b>Vs</b> POWER GRID CORPORATION OF INDIA LTD	MS KING AND PARIRIDAGE
2	O.S. 293/2008 (EVIDENCE.) IA/1/2008 IA/2/2008 IA/3/2008		VASANTH KUMAR <b>Vs</b> K. DODDA LAKSHMAN	SATYAKI ASSOCIATES
3	O.S. 585/2010 (EVIDENCE.) IA/1/2010		T. K. DURAISWAMY <b>Vs</b> CHALUVARAJU	S. V. VENUGOPAL
4	O.S. 701/2010 (EVIDENCE.) IA/1/2010		SRINIVASA <b>Vs</b> DODDAPPAYANNA	B.V. RAMA MOORTHY
5	O.S. 599/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		SIWANI H J <b>Vs</b> KRISHNAPPA	KUMAR and KUMAR ADVOCATES
6	O.S. 769/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		M SUBRAMANI <b>Vs</b> E . SUBRAMANI	PRASAD REDDY. G.S
7	O.S. 1173/2011 (EVIDENCE.) IA/1/2011		AKKAYYAMMA <b>Vs</b> DODD PILLAMMA	BABU
8	O.S. 1225/2011 (EVIDENCE.) IA/1/2011		RADHAKRISHNA RAO <b>Vs</b> RADHAKRISHNA RAO	SRINIVASA GOWDA
9	O.S. 453/2013 (HEARING) IA/1/2013		R.PARANDAMA REDDY <b>Vs</b> NAGARAJU	MSN LAW ASSOCIATES
10	O.S. 1653/2013 (HEARING) IA/1/2013		R. JAYAPRAKASH <b>Vs</b> ATRIA CONVERGENCE TECHNOLOGIES PVT. LTD. REP BY ITS MD	MS UPASANA ASSOCIATES
11	O.S. 189/2014 (HEARING) IA/1/2014 IA/2/2014		MUNITHAYAMMA <b>Vs</b> MUNIVENKATAPPA	G.SHANTHA
12	O.S. 555/2015 (HEARING) IA/1/2015		LAKSHMI BALU <b>Vs</b> KOTAK MAHINDRA BANK REP BY SENIOR MANAGER	D.N.ARUNKUMAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 575/2016 (HEARING) IA/1/2016 IA/2/2016		S.DAYANANDA <b>Vs</b> G.K.KUTTY	M N SATHYA PRAKASH
14	O.S. 1319/2018 (HEARING) IA/1/2018		PARIMALA RANI REP BY G MAHIL <b>Vs</b> SASIDHARAN PILLAI	D.B. SATISH
15	O.S. 349/2019 (HEARING) IA/1/2019		P VENUGOPALA REDDY <b>Vs</b> R NAGARATHNAMMA	VINAY T R
16	O.S. 1315/2019 (HEARING) IA/1/2019		MARUTHI R. <b>Vs</b> V.T. MUNIVENKATAPPA	V. VIJAYASHEKARA GOWDA
17	O.S. 1645/2019 (HEARING) IA/1/2019		T.V.S. RAJASHEKAR <b>Vs</b> K.NARAYANAPPA	V. CHANDRAKANTHAN
18	O.S. 461/2011 (EVIDENCE.)		MUNIYAPPA <b>Vs</b> VENKATASWAMAPPA	CHANDRAPPA and ASSOCIATION
19	O.S. 541/2011 (EVIDENCE.)		REVANNA SIDDAPPA <b>Vs</b> S RAGHUNATH	SHIVARAM R.
20	O.S. 1125/2005 (ARGUMENTS)		K.NAGARAJ <b>Vs</b> P.V.SHIVARAMA REDDY	N.N.RAJ URS, G.R.CHANDRASHEKAR AND G.RAJESH
21	O.S. 1127/2005 (ARGUMENTS)		K. NAGARAJ <b>Vs</b> P.V. SHIVARAMA REDDY	N.N. RAJ URS
22	O.S. 1129/2005 (ARGUMENTS)		K.NAGARAJ <b>Vs</b> P.V.SHIVARAMA REDDY	N.N.RAJ URS AND OTHERS
23	O.S. 141/2011 (ARGUMENTS)		R.KRISHNAMURTHY <b>Vs</b> C. GANADHARA	V.S.PRASAD AND ASSOCIATES
24	O.S. 787/2012 (ARGUMENTS) IA/1/2012		FRANCIS <b>Vs</b> LAZAR	M. VENKATAPPA
25	O.S. 1343/2012 (ARGUMENTS) IA/1/2012		S.KALIYAN REPTD BY POA RAMAMURTHY <b>Vs</b> A.V.SURESH	SADHASHIPPA
26	O.S. 1371/2012 (ARGUMENTS) IA/1/2012		MARAMMA <b>Vs</b> L.JAYARAM	C.N.KRISHNA REDDY
27	O.S. 1033/2013 (ARGUMENTS) IA/1/2013		V. SARALA DEVI <b>Vs</b> THIMMAKKA	L.S. ASSOCIATES

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 1279/2015 (ARGUMENTS) IA/1/2015		H.S.VIJAYA KUMARI <b>Vs</b> M.NAGARAJ	V.VISHWANATH
29	O.S. 949/2016 (ARGUMENTS) IA/1/2016		SEETHARAMA KARASEVA SAMITHI REP PREMA KUMARI <b>Vs</b> AGARA GRAMA PANCHAYATHI REP PDO	S.NAGARAJA
30	O.S. 1087/2017 (ARGUMENTS) IA/1/2017		RAJA RAJESWARI MEDICAL COLLEGE AND HOSPITAL REP V R SHANMUGAM <b>Vs</b> RAJA RAJESWARI GROUP OF EDUCATIONAL INSTITUTIONS REP BY ITS GENERAL SECRETARY	M K SUBRAHMANYA
31	O.S. 515/2015 (ORDERS.) IA/1/2015 IA/2/2015		SHAHNAZ BEGUM <b>Vs</b> MUNIRAMAIAH	T.B. PRABHUSHEKARA
32	O.S. 297/2018 (JUDGEMENT) IA/1/2018 IA/2/2018		V. SREENIVASAIAH <b>Vs</b> KAMALAMMA	V. VISHWANATH
<b>Cases listed below are adjourned due to Covid 19</b>				
33	O.S. 235/2011 (HEARING)	<b>17-10-2020</b>	ABRAHAM <b>Vs</b> ANNAIAH REDDY	
34	O.S. 327/2014 (HEARING) IA/1/2014	<b>17-10-2020</b>	ANTHONY SWAMY <b>Vs</b> KAVERAPPA	SRIDHARA.T AND OTHERS
35	O.S. 151/2015 (HEARING) IA/1/2015	<b>17-10-2020</b>	MUNIRAJU <b>Vs</b> CHANNAPPA	KUMARA
36	O.S. 267/2015 (HEARING) IA/1/2015	<b>17-10-2020</b>	SUBBAMMA REP BY GPA CHANNARAYAPPA <b>Vs</b> THE JOINT REGISTRAR OF CO OPERATIVE SOCITIES	B J KRISHNA
37	O.S. 561/2015 (HEARING) IA/1/2015 IA/2/2015	<b>17-10-2020</b>	T DEVAMMA <b>Vs</b> JAYAMMA	KUMAR
38	O.S. 1491/2015 (HEARING) IA/1/2015	<b>17-10-2020</b>	CLEAN CITY ESTATES LTD REP G.S.MURALI KRISHNAN <b>Vs</b> SRINIVASA	M.K.SHIVARAM

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 271/2016 (HEARING) IA/1/2016 IA/2/2016	<b>17-10-2020</b>	FNF BUSINESS PROCESS OUTSOURCING SERVICES INDIA PVT LTD REP BY SAMUEL OOMMEN <b>Vs</b> MOHANKUMAR LOGANATHAN	ASHOK G V
40	O.S. 821/2017 (HEARING) IA/1/2017 IA/2/2017	<b>17-10-2020</b>	KRISHNAPPA <b>Vs</b> K M RAVINDRA	G D HARISH
41	O.S. 841/2017 (HEARING) IA/1/2017	<b>17-10-2020</b>	GOVINDARAJU <b>Vs</b> ANANDAMURTHY	SHIVARAMU N
42	O.S. 919/2017 (HEARING) IA/1/2017 IA/2/2017	<b>17-10-2020</b>	PUSHPAVATHI N <b>Vs</b> SARAVANMADU	N SRINIVAS
43	O.S. 225/2004 (EVIDENCE.)	<b>12-11-2020</b> <b>(12.00- 1.00 PM)</b>	DODDAGUNDAPPA <b>Vs</b> BASAMMA	D. MANJUNATH J.N.K.
44	O.S. 927/2018 (EVIDENCE.) IA/1/2018	<b>12-11-2020</b> <b>(3.00- 4.00 PM)</b>	CHANDRA S.K <b>Vs</b> GOPAL REDDY	N.M. HANDRAL
45	O.S. 1077/2005 (NOTICE) IA/1/2005	<b>12-11-2020</b>	VIJAYA KUMAR <b>Vs</b> VENKATARAMANAPPA	R.S.GUPTA
46	O.S. 149/2010 (NOTICE) IA/1/2010	<b>12-11-2020</b>	N. NAGESH KUMAR <b>Vs</b> RAMAIAH	C. GNANENDRA BALLAL and OTHE
47	Misc 42/2020 (NOTICE)	<b>12-11-2020</b>	S PARAMESHA <b>Vs</b> M VENKATARAMU	H.RAMACHANDRA
48	O.S. 817/2013 (HEARING)	<b>12-11-2020</b>	FARIDA <b>Vs</b> VANDANA INFRA	ASWATH U.
49	O.S. 819/2013 (HEARING) IA/1/2013	<b>12-11-2020</b>	SHEIK SUBHAN <b>Vs</b> VANDANA INFRA	ASWATH U.
50	O.S. 15/2015 (HEARING) IA/1/2015 IA/2/2015	<b>12-11-2020</b>	MANGALA.A <b>Vs</b> VENKATARAMANAPPA	LAKSHMI PATHI REDDY
51	O.S. 921/2017 (HEARING) IA/1/2017 IA/2/2017	<b>12-11-2020</b>	SRINIVAS <b>Vs</b> SARAVANAMADU	N SRINIVAS
52	O.S. 441/2018 (HEARING) IA/1/2018	<b>12-11-2020</b>	B. UMESH <b>Vs</b> SHIVAPRASAD L	M.S NAGARAJU

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	O.S. 1061/2018 (HEARING) IA/1/2018	<b>12-11-2020</b>	OM BALAJI HOUSING AND INFRA PVT LTD REP BY AMBARKAR BALAJI RAO <b>Vs</b> JAYALAKSHMAMMA	BHAKTHAVACHALA
54	O.S. 405/2019 (HEARING) IA/1/2019	<b>12-11-2020</b>	AJAZ PASHA <b>Vs</b> JAIBHUNNISSA ALIAS BABY	C.B. ABDUL SAB
55	O.S. 507/2019 (HEARING) IA/1/2019	<b>12-11-2020</b>	G.M. KRISHNA REDDY <b>Vs</b> RAGHAVENDRA N.	KNS LEGAL
56	O.S. 1405/2019 (HEARING) IA/1/2019	<b>12-11-2020</b>	G SUDHA <b>Vs</b> SHANKARAIHAH	RAJANNA.C
57	O.S. 1239/2006 (EVIDENCE.)	<b>12-11-2020</b>	SHIVAPPA <b>Vs</b> VARADAMMA	B.K.BOPAIAH AND ANOTHER
58	O.S. 635/2012 (EVIDENCE.) IA/1/2012	<b>12-11-2020</b>	M. SRINIVAS REDDY <b>Vs</b> THE NANDI ECONOMIC CORRIDOR ENTERPRISES LTD.	N.R.JAYAPRAKASH
59	O.S. 1497/2012 (EVIDENCE.) IA/1/2012	<b>12-11-2020</b>	KRISHNAPPA.M <b>Vs</b> SOMASUNDAR.M	C.VENKATESH AND OTHERS
60	O.S. 81/2013 (EVIDENCE.) IA/1/2013	<b>12-11-2020</b>	GURAPPA <b>Vs</b> SIDDAPPA	K.H.THIMMAIAH, DIKSHIT ASSOCIATES
61	O.S. 251/2013 (EVIDENCE.) IA/1/2013	<b>12-11-2020</b>	L.NEELAMMA <b>Vs</b> KEMPANNA	M.V.HIREMATH
62	O.S. 577/2013 (EVIDENCE.) IA/1/2013	<b>12-11-2020</b>	SUSAIRAJ.K <b>Vs</b> DEEPAK	H.KANTHARAJA
63	O.S. 879/2014 (EVIDENCE.) IA/1/2014	<b>12-11-2020</b>	G. H. RAMACHANDRA <b>Vs</b> KAMALAMMA	AMARBABU.M
64	O.S. 1297/2014 (EVIDENCE.) IA/1/2014	<b>12-11-2020</b>	MUNIGANGAMMA <b>Vs</b> G.C.NARAYANAPPA	CHALAPATHY AND SRINIVAS
65	O.S. 1197/2016 (EVIDENCE.) IA/1/2016	<b>12-11-2020</b>	LALITHA NAGARAJAN REP K M PRADEEP <b>Vs</b> M G SRINIVAS	Nagaiah
66	O.S. 1207/2016 (EVIDENCE.) IA/1/2016	<b>12-11-2020</b>	LALITHA NAGARAJAN REP K.M. PRADEEP <b>Vs</b> H SADASHIVA	Nagaiah

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
67	O.S. 1219/2016 (EVIDENCE.) IA/1/2016	<b>12-11-2020</b>	LALITHA NAGARAJAN REP K M PRADEEP <b>Vs</b> S MAHADEVASWAMY	Nagaiah
68	O.S. 1405/2016 (EVIDENCE.) IA/1/2016	<b>12-11-2020</b>	Sachin Suresh <b>Vs</b> G S Puttaswamy	Y N Sathyanarayana Rao
69	O.S. 61/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>12-11-2020</b>	SREE MARAMMA DEVI SEVA SAMITHI TRUST REP G PATLAPPA <b>Vs</b> SANJEEVAPPA ALIAS GURUSWAMY	M K SHIVARAJU
70	O.S. 317/2017 (EVIDENCE.) IA/1/2017	<b>12-11-2020</b>	T SIDDAPPA <b>Vs</b> T SHIVALINGAIAH	
71	O.S. 345/2017 (EVIDENCE.) IA/1/2017	<b>12-11-2020</b>	DHASHARATH <b>Vs</b> G L GIRIBABU	
72	O.S. 347/2017 (EVIDENCE.) IA/1/2017	<b>12-11-2020</b>	GIRYAPPA <b>Vs</b> G K GIRIBABU	
73	O.S. 709/2018 (EVIDENCE.) IA/1/2018	<b>12-11-2020</b>	M. NAGARAJU <b>Vs</b> RAJANNA	K. SREEDHAR
74	O.S. 921/2018 (EVIDENCE.) IA/1/2018	<b>12-11-2020</b>	R SRIRAM <b>Vs</b> R SRINIVAS	YNSR
75	O.S. 1189/2018 (EVIDENCE.) IA/1/2018	<b>12-11-2020</b>	Y. SRINIVAS <b>Vs</b> K.R. KRISHNA KUMAR	V.B. SHIVAKUMAR
76	O.S. 1335/2018 (EVIDENCE.) IA/1/2018	<b>12-11-2020</b>	ANITA MATHEW <b>Vs</b> R. LAKSHMAN	M.K. BHASKARIAH
77	O.S. 1413/2008 (ARGUMENTS) IA/1/2008	<b>12-11-2020</b>	RAMU <b>Vs</b> LAKSHMAN RAO	C. PRAKASH
78	O.S. 1587/2008 (ARGUMENTS) IA/1/2008	<b>12-11-2020</b>	S. MANJUNATH <b>Vs</b> GANGADHARA JOIS	MALLINATH S. MAKA
79	O.S. 571/2011 (ARGUMENTS) IA/1/2011 IA/2/2011	<b>12-11-2020</b>	SIWANI H J <b>Vs</b> ANANTHA MURTHY T S	KUMAR and KUMAR ADVOCATES
80	O.S. 41/2012 (ARGUMENTS)	<b>12-11-2020</b>	KAVERAMMA <b>Vs</b> GOVERNMENT OF KARNATAKA	M.A.



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 06-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
81	O.S. 1049/2013 (ARGUMENTS) IA/1/2013 IA/2/2013	<b>12-11-2020</b>	KAMALAMMA <b>Vs</b> THE COMMISSIONER	CHENNARAYA REDDY
82	O.S. 815/2015 (ARGUMENTS) IA/1/2015	<b>12-11-2020</b>	BINOY JOSE <b>Vs</b> KRISHNAPPA	K.P.M.VARGHESE
83	O.S. 959/2015 (ARGUMENTS) IA/1/2015	<b>12-11-2020</b>	N.SUBRAMANI <b>Vs</b> NAGAMMA	D.N.ARUNKUMAR
84	O.S. 181/2017 (A.D.R) IA/1/2017	<b>12-11-2020</b>	H N KRISHNAMURTHY <b>Vs</b> R THIMMAPPA	AY
85	O.S. 867/2017 (A.D.R) IA/1/2017	<b>12-11-2020</b>	GOVINDAPPA <b>Vs</b> ALWYN M M MEDINA	BSS
86	O.S. 151/2008 (OBJECTIONS) IA/1/2008	<b>12-11-2020</b>	SAKAMMA <b>Vs</b> MUNIYAMMA	NAGAI AH